

ITEM NO.8

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.7605/2021

(Arising out of impugned final judgment and order dated 23-06-2021 in CRLA No. 7507/2018 passed by the High Court of Judicature at Allahabad)

PIYUSH KUMAR VERMA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

Diary No.30365/2022 (II)

(IA No. 168060/2022 - CONDONATION OF DELAY IN FILING SLP, IA No.168059/2022 - CONDONATION OF DELAY IN REFILING SLP AND IA No. 168061/2022 - EXEMPTION FROM FILING O.T.)

Date : 10-05-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Mr. Ankit Goel, AOR

Dr. Menaka Guruswamy, Sr. Adv.

Mr. Pradeep Kumar Yadav, Adv.

Mr. Vishal Thakre, Adv.

Mr. Amar Kant Patel, Adv.

Mr. Gopal Singh, Adv.

Ms. Jyoti Kumari, Adv.

Mr. Keshav Chaudhary, Adv.

Mr. Ramu Vutukuri, Adv.

Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Mr. Rana Mukherjee, Sr. Adv.

Mr. Ankit Goel, AOR

Mr. Purvish Malkan, Adv.

Mr. Pradeep Kumar Yadav, Adv.

Mr. Amar Kant Patel, Adv.

Mr. Gopal Singh, Adv.

Mr. Vishal Thakre, Adv.
Mr. Aryan P. Nanda, Adv.
Mr. Tota Ram, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner in Special Leave Petition (Crl.) No.7605/2021 and for respondents in Special Leave Petition (Crl.) (Dy.) No.30365/2022 for some time.
2. Post the matters for further hearing on 19-07-2023.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)